

Name of the corporate debtor: Goyal Energy and Steel Private Limited; Date of commencement of CIRP: 18.10.2024
List of creditors as on: 05.03.2025

List of secured financial creditors belonging to any class of creditors

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks/Details of security interest
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Punjab National Bank	29.10.2024	1,24,91,55,708.03	1,24,91,55,708.03	Secured	1,24,91,55,708.03	0	No	60.70%	0	0	0	0	<p>Secured Interest: Property of the Corporate Debtor</p> <p>1. Land and Building, Plant and Machinery situated at unit No. 1 – Tatibandh, Vir Sawarkar Nagar, Ward No. 1, Raipur- 492099.</p> <p>2. Land and Building, Plant and Machinery situated at unit No. 2- Borjhara, Dharsiwa Tahsil, Raipur, Chhattisgarh.</p> <p>3. Land and Building, Plant and Machinery situated at Jamul, Plot-96/A, Industrial Estate, Fauji Nagar, Bhilai, Raipur, Chhattisgarh- 490024 Security interest:</p> <p>Personal property of the suspended directors.</p> <p>1. Municipal House No. 20/726, Situated at danver Bhamashah ward, Gudiyari Tehsil, Raipur</p> <p>2. Municipal House No. 7/725, Situated at danveer Bhamashah ward, Gudiyari Tehsil, Raipur</p> <p>3. Immovable property situated at Muaza vill labhandl, PH No. 113, Khasar No. 246/72, 247/72 & 248/70, Ward No. 28, Maharishi Balmiki Ward, R.N.M, Raipur</p>
2	Union Bank of India	05.11.2024	80,87,46,389.15	80,87,46,389.15	Secured	80,87,46,389.15	0	No	39.30%	0	0	0	0	<p>Secured Interest: Property of the Corporate Debtor</p> <p>1. Land and Building, Plant and Machinery situated at unit No. 1 – Tatibandh, Vir Sawarkar Nagar, Ward No. 1, Raipur- 492099.</p> <p>2. Land and Building, Plant and Machinery situated at unit No. 2- Borjhara, Dharsiwa Tahsil, Raipur, Chhattisgarh.</p> <p>3. Land and Building, Plant and Machinery situated at Jamul, Plot-96/A, Industrial Estate, Fauji Nagar, Bhilai, Raipur, Chhattisgarh- 490024 Security interest:</p> <p>Personal property of the suspended directors.</p> <p>1. Municipal House No. 20/726, Situated at danver Bhamashah ward, Gudiyari Tehsil, Raipur</p> <p>2. Municipal House No. 7/725, Situated at danveer Bhamashah ward, Gudiyari Tehsil, Raipur</p> <p>3. Immovable property situated at Muaza vill labhandl, PH No. 113, Khasar No. 246/72, 247/72 & 248/70, Ward No. 28, Maharishi Balmiki Ward, R.N.M, Raipur</p>
Total			2,05,79,02,097.18	2,05,79,02,097.18		2,05,79,02,097.18			100.00%					